

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH



No. O.A. 350/00375/2016

Date of order : 31.1.2017

Present: Hon'ble Ms. Jasmine Ahmed, Judicial Member

ANIRUDDHA KUNDU,
SON OF LATE SUNITI KUMAR KUNDU,
EX. HAV, (CLK),
VILLAGE AND POST OFFICE - GARBETTA,
DISTRICT - PASCHIM MIDNAPUR,
PIN - 721 127, AS EMPLOYED

..... Applicant

VS.

1. Union of India,
Service through the Secretary,
Ministry of Defence,
104 South Block,
New Delhi,
Pin - 110 011;
2. Col. Record, INT Records,
Pune, Pin - 900 449;
3. Army Welfare Placement Organisation,
Room No. 53,
West Block - III,
R.K. Puram,
New Delhi - 110 011;
4. Senior Record Officer,
Record Office,
Intelligence Corps. (Senior) Pune,
Pin - 908 793;
5. Ministry of State for Defence,
114A, South Block,
New Delhi - 110 011.

For the Applicant : Mr. L.M. Ghosh, Counsel

For the Respondents : None

O R D E R (Oral)

Mr. L.M. Ghosh, Ld. Counsel for the applicant is present and states that
he wants to withdraw the Original Application with a liberty to file fresh case before